

National Green Tribunal  
(Principal Bench)  
Faridkot House, Copernicus Marg,  
New Delhi-110001

No. NGT(PB)/440/RTI/ADMN./2014 / 734


July 14, 2017

OFFICE ORDER

SUB: DESIGNATION OF FIRST APPELATE AUTHORITY UNDER RIGHT TO INFORMATION ACT, 2005,  
FOR NATIONAL GREEN TRIBUNAL, ~~PRINCIPAL BENCH, NEW DELHI-REG.~~  
SZB Chennai

In continuation to the earlier orders issued in this regard, Tmt. Meena Satheesh, Ld. Registrar, NGT, SZB, Chennai is hereby designated as **First Appellate Authority (FAA)** under Section 5 of the Right to Information Act, 2005, for the Southern Zonal Bench of NGT at Chennai.

This issues with the approval of Competent Authority.

  
(Mukesh Kumar Gupta)  
Registrar General

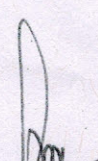
14 JUL 2017

To

Tmt. Meena Satheesh,  
Ld. Registrar,  
NGT, SZB, Chennai

**Copy to :-**

1. DR-cum-PPS to Hon'ble Chairperson
2. PS to Ld. Registrar General
3. The Joint Secretary, Ministry of Environment, Forests & Climate Change, New Delhi.
4. The Pay & Account Officer, Ministry of Environment, Forests & Climate Change, New Delhi.
5. Ld. Registrars, NGT, Zonal Benches at Chennai, Bhopal, Pune & Kolkata
6. Ld. Deputy Registrar, NGT(PB)
7. CPIO, NGT(PB)
8. All APIOs, NGT, PB & Zonal Benches.
9. Section Officer (Admin)
10. Website of NGT
11. Guard File/Concerned Office Files (02, 03).

  
(Mukesh Kumar Gupta)  
Registrar General

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